

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013(Pt.2)/1393/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the st 21 February, 2023

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJ(D) 1192, dtd. 21.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.02.2023 with station leave permission from the evening of 23.02.2023 till the morning of 27.02.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangalal and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai shall remain in charge of your Court and office during your absence U/S 10(3) OF Cr.P.C.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/1394/A, dated , 21-02-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)